

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO-1643
ANSWERED ON 21/12/2022

Play school certificates for admission in nursery and KG classes

1643 **Shri Harbhajan Singh:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is compulsory for children to go through play schools for admission in nursery and KG classes;
- (b) if so, the details thereof;
- (c) whether the Ministry is aware that several schools are insisting on play school certificates for admission in nursery and KG classes; and
- (d) if so, the details thereof and action taken on such schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a) & (b): Education is a subject in the concurrent list of the Constitution and majority of schools come under the jurisdiction of the respective State/UT Governments. The National Education Policy 2020 states that the Foundational Stage consists of “3 to 8 years age (in two parts, that is 3 years of Anganwadi/ preschool + 2 years in primary school in grades 1 and 2)”. As per National Curriculum Framework on Foundational Stage (NCF-FS) “providing high quality pre-school education in an organised setting for children above 3 years of age is one of the key priorities of NEP 2020”. It also mentions that children between 0-3 are primarily at home as “up to age 3, the home environment is (and should remain) almost the sole provider of adequate nutrition, good health practices, responsive care, safety and protection, and stimulation for early childhood learning”. However, NCF-FS states that “some children do go to creches”.

(c): No, Sir.

(d): The question does not arise.
